

[Shri G. Venkatswamy]

[Placed in Library. See No. LT-397/91]

- I. Report and Accounts (1989-90) of the Hospital Services Consultancy Corporation (India) Limited, New Delhi and related papers.
- II. Report and Accounts (1988-89) of the Medical Council of India, New Delhi and related papers.
- III. Report and Accounts (1989-90) of the Dental Council of India, New Delhi and related papers.
- IV. Report and Accounts (1988-89) of the National Board of Examination, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA):  
Madam, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Annual Report and Accounts of the Hospital Services Consultancy Corporation (India) Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (1) above.

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II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report of the Medical Council of India, New Delhi, for the year 1988-89.

(b) Annual Accounts of the Medical Council of India, New Delhi, for the year 1988-89 and the Audit Report thereon.

(c) Review by Government on the working of the Council.

(d) Statement giving reasons for the delay in laying the papers mentioned (a) and (b) above.  
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III. (a) Annual Report and Accounts of the Dental Council of India, New Delhi, for the year 1989-90 together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Council.

(c) Statement giving reasons for the delay in laying the papers mentioned (a) above.

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IV. (a) Annual Report and Accounts of the National Board of Examination, New Delhi, for the year 1988-89, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Board.

(c) Statement giving reasons for the delay in laying the papers mentioned (a) above.

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## **EIGHTY-SIXTH REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION**

SHRI SUKOMAL SEN (West Bengal): Madam, I present the Eighty-sixth Report (in English and Hindi) of the Committee on Subordinate Legislation.